

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 22737/2013

M/S KAMAKHYA TRADERS & ORS.

Petitioner(s)

VERSUS

RAILWAY BOARD MINIS. OF RAIL. & ORS.

Respondent(s)

WITH

SLP(C) No. 30037/2013

(With appln.(s) for Interim Relief and Office Report)

SLP(C) No. 34316/2013

(With appln.(s) for Office Report)

SLP(C) No. 34317/2013

(With appln.(s) for Office Report)

Date : 24/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sakshi Kakkar, Adv.

Mr. C. D. Singh ,Adv.

For Respondent(s)

Mr. R.R. Rajesh, Adv.

Mr. Shreekant N. Terdal ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Process fee and spare copies for effecting service on
respondent No.7 in SLP(C) No.22737/2013 be filed within two
weeks.

On filing of the same, office to issue notice.

In rest of the matters, pleadings are complete.

Signature Not Verified

Digitally signed by

Rupam Dhamija

Date: 2014.07.26

List again on 28.10.2014.

10:59:58 IST

Reason:

(PANKAJ BHANDARI)
Registrar